

12.26 hrs.

Title: Regarding entry of U.S. helicopter into Indian Airspace.

SHRI N. JANARDHANA REDDY (NARASARAOPET): Mr. Speaker, Sir, through you I wish to bring to the notice of the House a serious matter. On the 25th morning during the wee hours, the US reconnaissance helicopter belonging to US navy, which is stationed in Madras harbour, flew 100 km. around Chennai. It had no permission either of the Ministry of Defence or Civil Aviation. Even the ATC, Air Traffic Control, was not contacted, which is mandatory, by the helicopter....*(Interruptions)*

SHRIMATI MARGARET ALVA (CANARA): They have sold the country to America. The External Affairs Minister should be called here....*(Interruptions)*

SHRI N. JANARDHANA REDDY : In South, Kalpakkam Atomic Power Station is just about 100 km. away from here where all our nuclear activities are going on. In North, Sriharikota is there where our Defence activities are going on. In West, Tambaram Air Force Station is there. With all these strategic installations around, I do not know why it was allowed....*(Interruptions)*

12.28 hrs (Mr. Deputy-Speaker in the Chair)

SHRI N. JANARDHANA REDDY : Why the Government of India is keeping quiet? Have we disinvested these institutions and handed over to America? It is a very serious matter. The Government is responsible to Parliament. It is a threat to the national security. It happened 48 hours ago and the Government is keeping quiet. Though it happened more than 48 hours ago, the Government has not come forward and explained to the nation. I wish the Government at least open its eyes and tell the public and the House as to what happened. Has the Government surrendered everything to the United States? I wish the Chair should give direction to the Government.â€*(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): I have also given a notice on this issue....*(Interruptions)*

SHRIMATI MARGARET ALVA : The ships are there for 48 hours. They are coming for rest and recreation. In Indian ports, facilities are being given to entertain them and do all sorts of activities in port area.â€*(Interruptions)* These ships, with American naval staff, are coming for rest and recreation and they use our ports â€*(Interruptions)*... * That is the point.â€*(Interruptions)*

SHRI BASU DEB ACHARIA : Sir, the US helicopter flew over 60 nautical lines east of Chennai airspace without identifying either to the civil aviation or Defence authorities. This helicopter took off from the naval destroyer USS John Young, part the US Seventh Fleet and flew over Chennai....*(Interruptions)*

MR. DEPUTY-SPEAKER: I have given floor to him. You are a senior Member. ...*(Interruptions)*

SHRI VAIKO (SIVAKASI): Sir, the words used by Shrimati Margaret Alva are derogatory. They should be expunged from the record.â€*(Interruptions)*

SHRI BASU DEB ACHARIA : Sir, the Vajpayee Government is surreptitiously giving even logistic facilities to the US forces.

Sir, the US Armed Forces are being allowed to utilise recreational facilities also. They have violated our air space and such facilities are being provided to them. These helicopters flew over Kalpakkam Atomic Power Plant without the knowledge of the Government of India.

I would like to know from the Government whether this matter has been taken up with the US Administration and what action the Government proposes to take for the violation of air space of our country. We demand that the facilities, which are being provided to the Naval Ships of United States of America, should be withdrawn forthwith...*(Interruptions)*

*Expunged as ordered by the Chair

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, first of all, the Government owes an explanation to the House as to how it has been done. We cannot allow them to keep quiet and simply report the matter to the Minister...*(Interruptions)*

SHRI HANNAN MOLLAH (ULUBERIA): Sir, it involves our security. We know America for the last 50 years. Wherever they have gone, they have behaved in this manner. This is the beginning. They are using our port and other facilities. This is a very serious matter...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI : How did the Government dare to allow this? ...(*Interruptions*) The Government should explain to the House how they have allowed it. Is the Prime Minister sleeping? Sir, nothing could be compromised on this matter....(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, they must respondâ€¦! (*Interruptions*)

MR. DEPUTY-SPEAKER: Does the Government want to respond? ...(*Interruptions*)

MR. DEPUTY-SPEAKER: The Government is responding. ...(*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, the Prime Minister should come...(*Interruptions*)

SHRI CHANDRA SHEKHAR (BALLIA, U.P.): Mr. Speaker, Sir, violation of air space is a serious matter and whenever it happens in any country and more so in this country, it has been customary in this House that the Government has made a *suo motu* statement. It is unfortunate that even on such a serious matter, the Government is keeping quiet. If this matter is raised, the Members are naturally very much agitated. I am sorry to say that no senior Minister is available in this House. But the minimum requirement is that the Government should explain the whole situation.

Under what circumstances was this allowed? If this was not allowed, what protests were made and what action the Government of India has taken? Even on such matters if the House is divided, it will be a very unfortunate scene for the House and unfortunate situation for the country. Therefore, it is for the Government to make a statement on its own. When hon. Members are raising this matter in this House, Mr. Deputy-Speaker, you have to direct the Government to make a statement in this regard. â€¦! (*Interruptions*)

श्री मोहन रावले (मुम्बई दक्षिण मध्य) : उपाध्यक्ष महोदय, कोड ऑफ कंडक्ट किसलिए बनाया है?â€¦! (व्यवधान) सब पार्टियों ने कोड ऑफ कंडक्ट का समर्थन किया था।â€¦! (व्यवधान) क्या यह पार्लियामेंट का अनुशासन है?â€¦! (व्यवधान)

श्री मुलायम सिंह यादव (सम्भल) : ये वहां बोलेंगे तो ज्यादा अच्छा होगा।â€¦! (व्यवधान)

डॉ. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : उपाध्यक्ष जी, â€¦! (व्यवधान) मैं जवाब नहीं दे रहा हूं, अपनी बात कह रहा हूं।â€¦! (व्यवधान)

MR. DEPUTY-SPEAKER: He is not replying. He is an hon. Member of the House. He also wants to say something on the issue.

डॉ. विजय कुमार मल्होत्रा : अभी विपक्ष के सदस्यों और चन्द्र शेखर जी ने मामला उठाया है। यह बहुत ही गंभीर मामला है और सचमुच अगर सरकार को पता होता कि इस समय क्या मामला उठाया जाएगा, किसी ने इन्फॉर्म नहीं किया।â€¦! (व्यवधान)

श्री तरित बरण तोपदार (बैरकपुर) : पूरा हिन्दुस्तान जानता है, क्या सरकार नहीं जानती?â€¦! (व्यवधान)

MR. DEPUTY-SPEAKER: Let him say what he wants to say.

डॉ. विजय कुमार मल्होत्रा : यह काफी गंभीर मामला है। अगर हमारी एयर बेस का वॉयलेशन हुआ है, बिना परमीशन के कोई वहां आया है, â€¦! (व्यवधान)

SHRI RUPCHAND PAL (HOOGLY): We have given notices.

डॉ. विजय कुमार मल्होत्रा : इसके बारे में सदस्यों को जानने का अधिकार है कि क्या बात हुई है। सरकार इसके बारे में वक्तव्य दे, मैं इस बात से सहमत हूं परन्तु ज़ीरो आवर में यह कहना कि प्रधान मंत्री जी आएंगे, कहां रह गए, किधर चले गए, ठीक नहीं है। जब मालूम ही नहीं हैâ€¦! (व्यवधान)

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, यह गंभीर मामला है और 27 सितम्बर को सर्वदलीय बैठक में प्रधान मंत्री, गृह मंत्री और विदेश मंत्री, जो उस समय रक्षा मंत्री भी थे, ने पूरी तरह आश्वस्त किया था कि जब तक अफगानिस्तान का मामला है, आतंकवाद का संकट है, अंतर्राष्ट्रीय संकट है तब तक आसमान, समुद्री या जमीनी किसी तरह का बेस अमरीका को नहीं दे सकते। यह वायदा किया था। यह मामला गंभीर इसलिए है क्योंकि सर्वदलीय बैठक में वायदा किया और उच्च सदन में बहस भी हो चुकी है। वहां भी यही बातें कहीं। उसके बाद छिपाए रखना, यह देश की सुरक्षा का सवाल है, इसलिए कोई नुक्ताचीनी नहीं हो, चाहे इधर के लोग हों या उधर के हों। यह कह देना कि आतंकवाद के खिलाफ केवल बी.जे.पी. ही लड़ रही है, ऐसा नहीं है, बी.जे.पी. तो समर्थन दे रही है, जहाज में बिठा कर आतंकवादियों को ले जा रही है, मेहमान बना कर ले जा रही है, कंधार में छोड़ कर आ रही है। विपक्ष को विश्वास में लिए बिना हुरियत के लोगों को छोड़ रहे हैं और उन्हीं पर प्रतिबंध लगाने की बात करते हैं।â€¦! (व्यवधान) दोनों बातें करते हैं। पूरा रा्ट्र खतरे में है। हमने हमेशा कहा, चन्द्र शेखर जी ने भी कहा, किताब लिखी और कुछ नोट्स भी बांटे कि आर्थिक गुलामी के सहारे राजनैतिक गुलामी और इससे हमारे देश की सुरक्षा को गंभीर खतरा है। आप कह रहे हैं कि हम भीख नहीं मांगते। आप आर्थिक मदद की भीख मांगते हैं और उसके सहारे देश की सुरक्षा खतरे में पड़ी हुई है। क्यों दिया एयरबेस ? शर्म की बात है। हमारे देश के सम्मान का सवाल है, हमारे देश की सुरक्षा को खतरा है।

आप तो सभ्यता और संस्कृति का केवल नारा देते हो,..... (व्यवधान). * . ये पूरे देश के साथ खिलवाड़ कर रहे हैं।

MR. DEPUTY-SPEAKER: Do not interrupt him now. Please resume your seat.

श्री मुलायम सिंह यादव : शिवसेना के लोग तो इससे सहमत होंगे। हम चाहते हैं कि प्रधान मंत्री जी सदन में आयें। उन्होंने सर्वदलीय बैठक में पूरी तरह बाकायदा

वायदा किया था, आश्वस्त किया था, इसलिए आज प्रधानमंत्री जी इस बारे में बयान दें और सदन को बतायें। आखिर जब कल उच्च सदन में भी उन्होंने उत्तर दिया था तो क्या उनको वस्तुस्थिति मालूम नहीं थी ? यह हमारे देश की सुरक्षा का सवाल है । देश का सवाल है, यह किसी दल का सवाल नहीं है। इसलिए हम चाहते हैं कि पूरा सदन एक राय होकर इस पर गम्भीरता से विचार करे, इसको सरकार गम्भीरता से ले और प्रधानमंत्री जी आकर अपनी स्थिति स्पष्ट करें।

*Expunged as ordered by the Chair.

SHRI S. JAIPAL REDDY : Sir, I wish to bring to the notice of the House two new and vital aspects of this very disturbing episode. (Interruptions) The first aspect is that when the Air Control Tower tried to establish contact with the crew of this helicopter in the wee hours of the morning while it was still hovering, the crew in the helicopter refused to respond and refused to identify themselves. In fact, it could have led to a major disaster. In fact, I do not know whether the Air Control Tower should be complimented for the restraint it exercised.

The second disturbing aspect is that this helicopter had reconnaissance equipment. With the reconnaissance equipment, it flew and hovered over the Kalpakkam nuclear installation. It took all the photos of the Kalpakkam nuclear installation. At the Kalpakkam nuclear installation, we have the Fast Breeder Reactor. That is the most advanced nuclear reactor. Can the United States have access to our secrets?....(Interruptions)

डॉ. विजय कुमार मल्होत्रा : गवर्नमेंट से फ़ैक्ट्स आने के बाद बहस करें तो बात समझ में आयेगी। We are only discussing even before the Government has responded to it.

MR. DEPUTY-SPEAKER: Please take your seat.

डॉ. विजय कुमार मल्होत्रा : ये बिना बात के आरोप लगा रहे हैं।

SHRIMATI MARGARET ALVA : All the newspapers are full of the reports. Can they deny the reports?...(Interruptions)

SHRI S. JAIPAL REDDY : Our Air Headquarters in Chennai lodged a protest. Our Air Headquarters openly made a statement saying that the United States Air Force indulged in a blatant violation of our air space. It is an assault on our national sovereignty. The Government of the United States is guilty of having got this done. Therefore, this Government owes an explanation to this House. This Government is guilty of not having come before the House with a *suo motu* statement....(Interruptions)

श्री प्रियरंजन दासमुंशी : प्रधानमंत्री जी को मालूम नहीं है कि यह हो गया है तो वे प्रधानमंत्री के पद पर रहने के लायक हैं क्या? इनको इस बात का पता नहीं है कि देश के अन्दर क्या हो रहा है और कह रहे हैं कि पता नहीं है।

श्री मोहन रावले : इन्होंने नोटिस दिया है क्या? ये डिस्टर्ब कर रहे हैं। इनको नोटिस देना चाहिए।

SHRI PRIYA RANJAN DASMUNSI : They should have made a *suo motu* Statement....(Interruptions) The Prime Minister should have come....(Interruptions)

SHRI SOMNATH CHATTERJEE : Sir, does the Government expect that in a vital matter like this – even Dr. Vijay Kumar Malhotra expressed his concern over this matter – we should wait here expectantly and participate in the sell-out of the country? Our economy has been sold out. Now, the national interest has been sold out. Not a single fact has been denied. Two days back, it appeared. Yesterday also, it appeared. It was raised in the other House also. But the Government is keeping quiet. Was it not the duty of the Government of India and the Prime Minister to come here and take the House and the country into confidence as to whether this has happened or not happened? Just because it is the United States, which has indulged in this anti-national act, so far as we are concerned, against our national interest, therefore, this Government is sitting quiet. What sort of agreement was entered into? Shri Mulayam Singh Yadav has rightly reminded us that the Prime Minister and the Defence Minister gave a definite assurance saying that no facilities would be given as a base. But in the name of refuelling, this is being done now. Kindly see the arrogance of the U.S. Naval authorities. They sent their helicopter for two hours. It was roaming about the country. Nobody could catch hold of it....(Interruptions) This is a very serious matter. We can never forgive it. A notice was given. It cannot be said that notice was not given. I repeat that a notice was given....(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Before the House rises for the day, the Prime Minister and the Home Minister should come. They should make a statement. We do not agree to it....(Interruptions) I would like to keep it on record that the Prime Minister has failed to discharge his national responsibility....(Interruptions)

12.47 hrs

**(At this stage, Shrimati Sonia Gandhi and some other
hon. Members left the House.)**

SHRI SOMNATH CHATTERJEE : Is the Prime Minister coming to make a statement or not....(*Interruptions*) There is a non-functioning Government.

12.48 hrs

**(At this stage, Shri Somnath Chatterjee and some other
hon. Members left the House.)**

MR. DEPUTY-SPEAKER: When the hon. Minister wants to respond to it, you do not want to hear him. I have given the floor to him now. The hon. Minister wants to respond to it. ...(*Interruptions*)

SHRI TARIT BARAN TOPDAR : We want a full-fledged discussion in the House on this matter. This is a serious matter. The Prime Minister should come and make a *suo motu* statement.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, we are concerned about the issue raised by the Opposition and supported by Dr. Vijay Kumar Malhotra. It is most surprising that we will have to hear about patriotism and sovereignty of our country from a Stalinist Communist Party of India. We know their performance in the Indian history. When there was the Freedom struggle in India, what role they performed in the Indian historic movement when we fought against the British rulers? Now, they are saying that they are the most patriotic people. They are saying that they are concerned with the sovereignty of our country. We do not attach any importance to the allegations made by the Marxist Community Party of India on the floor of the House. We are totally concerned. Shri Chandra Shekhar has said something. Certainly, the Government should come and say something. We all want to hear from the Government about this. I support the views expressed by Dr. Vijay Kumar Malhotra....(*Interruptions*)

MR. DEPUTY-SPEAKER: After having seen the sense of the House, and after hearing the senior Members like Dr. Malhotra, Shri Chandra Shekhar and others, it is better that the Minister concerned should make a statement tomorrow giving the details of that.
